

GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO.658

TO BE ANSWERED ON FEBRUARY 06, 2018

SURRENDERING OF DDA FLATS

No. 658 SHRI P.R. SUNDARAM:  
SHRI DHANANJAY MAHADIK:  
DR. J. JAYAVARDHAN:  
SHRIMATI SUPRIYA SULE:  
SHRI MOHITE PATIL VIJAYASINH SHANKARRAO:  
SHRI SATAV RAJEEV:  
DR. HEENA VIJAYKUMAR GAVIT:

Will the Minister OF HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether at least 6000 allottees of DDA's ambitious 2017 housing scheme have surrendered their houses within 45 days of the draw of lots held in November last year and if so, the details and the reasons therefor;

(b) whether his Ministry has written to paramilitary forces such as CISF, BSF, SSB and CRPF to accommodate their staff in these surrendered flats;

(c) if so, the details thereof and the response of the paramilitary forces in this regard;

(d) whether these flats are likely to be offered to paramilitary forces on discounted rates and if so, the details thereof;

(e) whether the once sought-after DDA flats have, of late, been losing out to private housing projects and if so, the details and the reasons therefor; and

(f) the other corrective measures taken by the Government to provide better amenities at lower rates?

...2/-

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF  
THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) to (d) : The Delhi Development Authority (DDA) has intimated that about 6500 flats allotted under the DDA Aawasiya Yojana-2017, have been surrendered by successful allottees. No specific reasons have been given by the applicants. Some of the applicants have stated that built up area of the allotted flat was not sufficient to meet their requirements. The DDA has sent letters offering about 4500 of these flats for allotment to organizations such as CISF, BSF, SSB, CRPF for accommodation of their personnel deployed in various parts of Delhi. The response of these organizations is awaited. The DDA has also intimated that flats will be allotted to these organisations on “no profit no loss” basis.

(e) : The DDA has intimated that no such report has been received by it.

(f) : The DDA has intimated that as these flats are offered on “no profit, no loss basis”, there is no scope for further reduction in rates. Further, the DDA has decided to ensure availability of all basic amenities in its housing sectors before handing over physical possession of the flats. The DDA has also decided to increase the size of Economically Weaker Section (EWS) and Lower Income Group (LIG) (1 BKH) flats for future construction to 40 sqm (including circulation area) and 50 sqm respectively.

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